NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A CENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishr	2.	Hon'ble M	1ember	(T)	Dr.	Ashok	Kumar	Mishra
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		T.P No.	Purpose	Section	Name of the Parties	
	146/16	180/17	Hearing	391 394	Paul Resorts & Hotels Pvt. Ltd.,	
C	CI NO NAME (IN CADITAL)			DECKON	1 MY ON	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

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	(Petitioner_	Respondent) (GLOS NAN)
43	(Petitioner_	3 only an
J	7	AOR
2.	577, p. THW	
	SPT Lagn	Advocate La pela J.
3)	Prima. Helti	Advocar for Roc PD
	C.G.C .	

Counsel for petitioner is present. AOL is present. Mrs. Prema Hatti, Counsel for ROC/RD is present. AOL requested time to submit written objections for the Scheme.

List it on 20.03.2017.

MEMBER (d)

MEMBER (T)